

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.703
ANSWERED ON 10/02/2025**

IMPLEMENTATION AND PROGRESS OF PM-EBUS SEWA SCHEME IN PUNJAB

703. SHRI SANJEEV ARORA:

Will the Minister of Housing and Urban Affairs be pleased to state:

- a) the details on the implementation of the PM e-Bus Seva Scheme in urban areas of Punjab, particularly in cities like Amritsar, Ludhiana, and Jalandhar;
- b) the total number of electric buses sanctioned, procured, and operational in these cities;
- c) the financial allocation provided for the scheme in the State of Punjab under the PM e-Bus Seva , and the percentage of funds utilized so far; and
- d) the number of charging stations established in these cities to support the operation of electric buses, and the number of more are planned for the next year?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) & (b) “PM-eBus Sewa Scheme”, launched on 16th August, 2023, aims to augment city bus operations in urban areas with Central Assistance (CA) of Rs.20,000 crore for deploying 10,000 electric buses on Public Private Partnership (PPP) model. Under this Scheme, all the 04 eligible cities of Punjab including Amritsar, Ludhiana, and Jalandhar have participated in the Scheme. A total of 347 e-buses have been sanctioned to the 04 participating cities of Punjab namely Amritsar (100), Ludhiana (100), Jalandhar (97) and Patiala (50). Under PM-eBus Sewa Scheme, a PPP operator/Original Equipment Manufacturer (OEM) procures, maintains and operates the e-buses on Gross Cost Contract (GCC) model.

(c) A total of Rs.45.11 crore has been sanctioned to the State Government of Punjab for the development of associated infrastructure which includes Civil Depot infrastructure and Behind-The-Meter Power infrastructure so far.

(d) Under the PM-eBus Sewa Scheme, Central Assistance is provided, *inter-alia*, for the development of Behind-The-Meter Power infrastructure. However, establishment of charging stations rests with GCC operator. GCC Operator establish the charging station after signing of concession agreement and depot hand over by the Public Transport Authority. GCC operator deploys chargers based on the fleet size and design of electric buses.
